## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A No.1089/2017

## CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Patidar Boards Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

## COMMON ORDER

## <u>C.P. No. 1088/230-232/NCLT/MB/MAH/2017</u> C.P. No. 1089/230-232/NCLT/MB/MAH/2017

- 1. When the matter is called none present.
- 2. Registry to issue Notice intimating the next date of hearing.
- 3. Adjourned to **16.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) 22.01.2018

aah

Sd/-

M.K. SHRAWAT Member (Judicial)